

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/07/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/22/2017  
**NAME OF THE PETITIONER(S)** : N.N ABDUL AZEEZ & 3ORS  
**NAME OF THE RESPONDENT(S)** : ABU ESTATES PVT LTD & 7 ORS  
**UNDER SECTION** : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	
1.	PRIYADARSHINI N For TK Bhaskar	Counsel for Petitioners	
2.	Cibi Vishnu T.V.P. Sai Vihari	Counsel for Respondents 1-6	
3.	Abhinav Parthasarathy	Counsel for R7	

**ORDER**

Ms N Priyadarshini, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R1 to R6 and Shri Abhinav Parthasarathy, counsel for R7 are present. Counsel for R1 to R6 filed a memo furnishing the expenditure and bank statement in compliance with the order passed on 21.4.2017 and furnished a copy of the same to the other side. Counsel for respondents prayed time for filing counter. Time extended at request. Put up on **28.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)